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Title: Regarding fixing minimum pension under Employees Pension Scheme (EPS-95) Scheme-laid.

SHRI P. R. NATARAJAN (COIMBATORE): I would like to bring it to your notice that 64 lakh people are receiving the pension under the scheme of EPS 1995. They are all senior citizens and they are depending on this meagre amount for their livelihood. 25% of the Pensioners are receiving less than Rs.1000 per month and other 75% people are receiving the monthly pension of Rs.1,000 and above. As Government is aware of the inflationary situation prevailing in the country, this paltry amount is not sufficient to fulfil the minimum requirements of the family.

Since this is an issue of livelihood of 64 lakh of Pensioners and if we include their family members, the number runs into around 2.5 crore people, there is an urgent need to look into the issues. Priority should be given to the implementation of the Parliamentary Committee. This committee had recommended an interim relief of Rs.3000 as monthly pension. However, it was not finalized by the Government.

I would like to urge the Government to seriously consider the demand of minimum pension of Rs.9000 with Dearness Allowance which is justified because of inflationary effect.

Hence, I urge the following demands be fulfilled in an urgent manner.

1. The minimum pension under the EPS-95 should be fixed at Rs.9000 per month with Dearness Allowance.

2. Interim relief of Rs.3000 as monthly pension as per the Parliamentary Committee's recommendation in 2013.
3. As per the recommendation of CBT in February 2015, full pension should be restored to those who commuted their 1/3rd pension amount and completed 100 months of recovery.
4. The benefits that were unilaterally withdrawn by the previous government in 2018 should be restored.